

File No. A-24012/1/2018/HRD-I/1267
Government of India
Ministry of Commerce & Industry
(Department of Commerce)
Directorate General of Foreign Trade

Udyog Bhawan, New Delhi-110011
Dated, the 6th July, 2018

Office Order No. 69/2018

Permission of the Competent Authority is hereby conveyed for grant of two days Ex-India Leave (Earned Leave) w.e.f. 23.07.2018 to 24.07.2018 (with permission to prefix 21st & 22nd July 2018 being closed holidays) to Shri Dhan Singh Bharati, Principal Private Secretary in this Directorate to visit Paris (France) conjoining his official visit to London (UK) from 14.07.2018 to 21.07.2018, as part of the Level 'IV' Training Programme for PPS of CSSS conducted by ISTM, New Delhi.

2. The permission granted to Shri Dhan Singh Bharati, Principal Private Secretary is subject to the following conditions:-

- i. That he will not resign from government service while on leave.
- ii. That he will not extend his leave during his stay abroad.
- iii. That he will not take any employment, whatsoever.
- iv. That he will not indulge in any anti-India activities while abroad.



(Nirmal Kumar)

Dy. Director General of Foreign Trade

E-mail: nirmal.kumar65@nic.in

Tel. No. 011-23063918

To

Shri Dhan Singh Bharati,
Principal Private Secretary,
Office of DGFT, Udyog Bhawan,
New Delhi - 110 011.

Copy to :

1. The Accounts Officer, CPAO (DGFT), Udyog Bhawan, New Delhi.
2. PPS/PS to DG, ADG(NKS)/(NPSM)/JDG (AG).
3. Shri Rajeev Kumar Jha, Course Director, Institute of Secretariat Training & Management (ISTM), Administrative Block, JNU Campus (Old), New Delhi - 110067.
4. EDI Section with request to upload the Order on the Directorate's website.
5. Cash Section, Office of DGFT, Udyog Bhawan, New Delhi.
6. Office Order file/ Service Book/ Guard file/ Personal file of the officer concerned.